

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 208/TT/2024

Subject	:	Petition for the determination of transmission tariff from COD to 31.3.2024 in respect of a transmission asset under “Implementation of 1 No. 400 kV Bay at 765/400 kV Kurnool (New) Sub-station in Southern Region”.
Date of Hearing	:	18.11.2024
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Petitioner	:	Power Grid Corporation of India Limited (PGCIL)
Respondents	:	Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 14 Others
Parties Present	:	Shri Mohd. Mohsin, PGCIL Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The Petitioner’s representative submitted that the present Petition had been filed for the determination of transmission tariff from the COD to 31.3.2024 in respect of a transmission asset, namely, 1 No. 400 kV Bay at 765/400 kV Kurnool (New) Sub-station under “Implementation of 1 No. 400 kV Bay at 765/400 kV Kurnool (New) Sub-station in Southern Region”.

2. After hearing, the Commission directed as under:

(a) Issue notice to the Respondents;

(b) The Respondents to file their respective replies on an affidavit within four weeks with an advance copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.

(c) The Petitioner to submit the following information on an affidavit within two weeks with a copy to the Respondents:

- (i) A copy of the CEA Energization Certificate in respect of the Asset;
- (ii) Status of the downstream transmission line of Greenko AP01 IREP Private Limited;



- (iii) Timelines for getting the CEA clearance after applying for inspection; and
- (iv) A copy of the inspection report of the CEA.

3. The Petition will be listed for the hearing on **23.1.2025**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

